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Date: 24/08/2025

Oriental Bank Of Commerce Vs B.A. International And Ors.

Court: Debts Recovery Appellate Tribunal, Allahabad

Date of Decision: March 19, 2020

Acts Referred: Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002

â€" Section 13(2), 13(4), 14, 18

Security Interest (Enforcement) Rules, 2002 â€" Rule 3(1), 3(3), 4(2)(A), 8(1), 8(2)

Hon'ble Judges: R.S. Kulhari, J

Bench: Single Bench

Advocate: S.K. Pandey, Dinesh Kumar Pathak, Shashank Pathak

Final Decision: Allowed

Judgement